

BUSINESS ADVISORY COMMITTEE

[English]

Thirty-eighth Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to present the thirty-Eighth Report of the Business Advisory Committee.

COMMITTEE ON PRIVATE MEMBERS
BILLS AND RESOLUTIONS

Thirty-seventh Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Thirty Seventh Report (Hindi and English versions) of the Committee on Private Members Bills and Resolutions.

12.07 hrs.

RESIGNATION BY MEMBER

[English]

MR. SPEAKER: I have to inform the House that I received a letter dated 17th July from Shri Amitabh Bachchan an elected Member from Allahabad constituency of Uttar Pradesh, resigning his seat in Lok Sabha. I have accepted his resignation with effect from 23rd July, 1987.

INTRODUCTION OF MINISTER

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT):

I have pleasure in introducing to you and through you to the House, My colleague Shri M.L. Fotedar, Cabinet Minister for Steel and Mines.

12.7 1/2 hrs.

MOTION RE APPOINTMENTS OF A JOINT COMMITTEE TO ENQUIRE INTO THE ISSUES ARISING FROM THE REPORT OF SWEDISH NATIONAL AUDIT BUREAU ON THE BOFORS CONTRACT.

[English]

MR. SPEAKER: Shri Pant.
THE MINISTER OF DEFENCE
SHRI K.C. PANT: I beg to move:

"That a joint Committee of both the Houses consisting of 21 members, 14 from Lok Sabha and 7 from Rajya Sabha, be elected in accordance with the system of proportional representation by means of the single transferable vote and the voting at such election shall be by secret ballot, to enquire into the following issues arising from the Report of the Swedish National Audit Bureau on the Bofors contract:

- (i) to inquire into and establish the identity of the persons/ agencies/firms who received payments of the following amounts:
- (a) SEK 170-250 million;
 - (b) SEK 29.5 million; and
 - (c) SEK 2.5 million;

from M/s. Bofors in connection with their contract to supply 155 mm Howitzer guns and associated equipments to India (as referred to in the Report of the Swedish National Audit

Bureau, received by the Government of India on June, 4, 1987)

- (ii) to inquire into and determine the Indian laws, rules and regulations which were violated by the concerned persons/agencies/firms by receiving the payments referred to in (i) above;
- (iii) to make suitable recommendations, based on the findings on (i) and (ii) above.

2. That the Joint Committee shall make a report to this house by the last day of the first week of the next Session of Parliament.

3. That the Rules of Procedure of this House relating to Parliamentary Committee shall apply with such variations and modifications as the Speaker may make.

4. That this House recommends to Rajya Sabha that the Rajya Sabha do join the Committee and communicate to this House the names of the members elected from amongst the members of the Rajya Sabha to the Committee as mentioned above."

(Interruptions)

MR. SPEAKER: I feel it my sad duty to say that I find that democracy is being trampled. I cannot run the House in order. So, I adjourn the House for the whole of the day so that the Members may have a reflection on what they are trying to do here.

We will meet tomorrow at 11 O'clock.

12.08 hours

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, July, 30 1987 /sravana 8, 1909 (Saka).